

आयकर अपीलीय अधिकरण “F” न्यायपीठ मुंबई में।

IN THE INCOME TAX APPELLATE TRIBUNAL “F” BENCH, MUMBAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष ।
BEFORE SRI MAHAVIR SINGH, VP AND SRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ ITA No. 7717/Mum/2019
(निर्धारण वर्ष / Assessment Year 1996-97)

Shri Firoz Kasam Penwala C/o. Sunil Vankawala & Associates 103, Vrindavan, 1 st Floor, Near Shubham Hall, Vallabhabhai Road, Opp. Railway Station, Vile Parle (W), Mumbai	Vs.	The Income Tax Officer, Ward 24(1)(1) Kautilya Bhawan, BKC, Bandra (E), Mumbai-400 051
(अपीलार्थी / Appellant)	..	(प्रत्यर्थी / Respondent)
स्थायी लेखा सं./PAN No. AACPP0521H		

अपीलार्थी की ओर से / Appellant by	:	None
प्रत्यर्थी की ओर से / Respondent by	:	Ms. Usha Gaikwad, DR

सुनवाई की तारीख / Date of hearing:	12.08.2021
घोषणा की तारीख / Date of pronouncement :	17.09.2021

आदेश / ORDER

महावीर सिंह, न्यायिक सदस्य/
PER MAHAVIR SINGH, JM:

This appeal of assessee is arising out of the order of Commissioner of Income Tax (Appeals)-42, Mumbai [in short CIT(A)], in Appeal No. CIT(A)-42, Mumbai/101114/2017-18 [CIT(A)-42/215/2013-14] CIT(A) 42, Mumbai/10364/2017-18 [CIT(A)-42/2014/2013-14 vide order dated 20.09.2019.

2. The registry placed on record assessee's letters dated 11.08.2021 wherein it has been submitted that the assessee has opted for settlement of dispute for the year under Direct Tax Vivad Se Vishwas Scheme (VSVS Scheme), 2020 and



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already received Form No.3 from appropriate authority. The Ld. DR did not raise any objection against the same.

3. In view of foregoing, the appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. In the result, the appeal of assessee is dismissed as withdrawn.

Order pronounced in the open court on 17.09.2021.

Sd/-

(मनोज कुमार अग्रवाल / MANOJ KUMAR AGGARWAL)
(लेखा सदस्य / ACCOUNTANT MEMBER)

Sd/-

(महावीर सिंह / MAHAVIR SINGH)
(उपाध्यक्ष / VICE PRESIDENT)

मुंबई, दिनांक/ Mumbai, Dated:17.09.2021.

सुदीप सरकार, व.निजी सचिव / Sudip Sarkar, Sr.PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai